

From,

Rajiv Sharma, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow.

No. 128 /JR(S)/2016

Dated: Allahabad: March 16, 2016

Subject: Regarding organizing a Regional Conference at Institute of Judicial Training & Research, U.P., Lucknow.

Sir,

With reference to your letter no. JTRI/2016/355 dated 29.02.2016 on the above subject, I am directed to inform you that Hon'ble Court has been pleased to approve that a Statewide Conference on the topic entitled "**Expeditious disposal of cases pertaining to Family Courts with special emphasis on disposal of old cases**" be organized at Institute of Judicial Training & Research, U.P., Lucknow on **02.04.2016** and also to approve the following targets for the aforesaid Conference:

- (i) Speedy disposal of family disputes with special emphasis on maintenance cases under Section 125, Cr.P.C.
- (ii) Disposal of cases which are more than five years old.
- (iii) Disposal of maximum number of cases so as to give a dent to the huge pendency of cases pertaining to family disputes.

I am further to say that the Court has been pleased to nominate the Principal Judges, Family Courts from all the districts across the State for participation in aforesaid Conference at IJTR, U.P, Lucknow.

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 128 (i)/JR(S)/2016 dated: March 16 , 2016

Copy forwarded for information and necessary action to:

1. All the District & Sessions Judges, Subordinate to High Court of Judicature at Allahabad with the request to kindly direct the Principal Judges, Family Courts to participate in the said conference at IJTR, U.P, Lucknow on stipulated date. As regards the progress made on the targets fixed, the District & Sessions Judges are requested to send progress report to the Judicial Registrar (Judicial) (Inspection) of this Hon'ble Court.
2. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.
4. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad in reference to Court's endorsement no. 81 (i)/JR(S)/2016 dated: February 11, 2016.

Sd/-

Joint Registrar(Judicial) (Services)